

Annexure-2

Operational Creditor(Government Dues)

Sr No	Name of Financial Creditor	Details of Claims received		Details of Claim admitted			
		Date of Receipt	Amount	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee
1	EPFO	21-11-2025	49,630.00	-	Unsecured	-	-
	Total		49,630.00	<i>Mayuri Daga</i> - IRP of Srasthi Buildcon Private Limited		-	-



Registration Number: IBBI/IPA-003/IPA-ICAI-N-00459/2024-2025/14467
 194, Om Shiv Colony, Lalghati, Bhopal-462030 (M.P.) Contact-9893640476 mayuridaga.mayuridaga@gmail.com

Amount in Rs.						
Whether Related Party?	%voting share in SCC	Amount of Contingent Claims	Amount of Claims rejected	Amount of any mutual dues,	Amount of claims under verification	Remarks
No	0%	0	49,630.00	0	0	The claim filed by EPFO towards interest under Section 7Q and damages under Section 14B of the EPF & MP Act, 1952 is rejected as the liability was not crystallised as on the CIRP commencement date, the adjudication orders were passed during moratorium in violation of Section 14 of IBC, and the claim does not pertain to protected provident fund contributions.
			49,630.00			